

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1325 - 1326 of 2019

IN THE MATTER OF:

Vishwamani Tiwari

...Appellant

Versus

**Paramount Consultant and
Corporate Advisors Pvt. Ltd. & Anr.**

...Respondents

Present:

For Appellant : None

ORDER

25.11.2019 On 19th November, 2019 nobody appeared on behalf of the Appellant, therefore the case was adjourned for today. Today also nobody appears on behalf of the Appellant. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

/ns/sk